

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KOKUYO FURNITURE INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	KOKUYO FURNITURE INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	3 FEBRUARY 2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES DELHI
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2012FTC230983
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4TH FLOOR, STATESMAN HOUSE BUILDING BARAKHAMBA ROAD, CONNAUGHT PLACE NEW DELHI 110001 INDIA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31 MAY 2017
7	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	EXPECTED ON 31 MAY 2018
8	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. TARUN JAGGI, A-1/292 JANAK PURI, NEW DELHI – 58 IBBI/IPA-001/IP-P00113 /2017-18/10220
9	LAST DATE FOR SUBMISSION OF CLAIMS	29 JUNE 2017

Notice is hereby given that the Kokuyo Furniture India Private Limited has commenced voluntary liquidation on 31 May 2017.

The stakeholders of Kokuyo Furniture India Private Limited are hereby called upon to submit a proof of their claims, on or before 29 June 2017, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Date and Place: 31 May 2017, New Delhi

For Kokuyo Furniture India Pvt. Ltd.

Authorised Signatory,
Tarun Jaggi